100 Written Answers to	[RAJYA SABHA]	Unstarred Questions
1	2	3
Madhya Pradesh	1430	6210
Maharashtra	2463	7386
Manipur	2741	8842
Meghalaya	4496	11792
Mizoram	4862	9099
Nagaland	3590	10048
Odisha	1062	4976
Punjab	4960	18059
Rajasthan	1498	7350
Sikkim	3258	6798
Tamil Nadu	2072	6980
Telangana	= 0	6311
Tripura	1742	5429
Uttarakhand	3351	4701
Uttar Pradesh	1633	4923
West Bengal	2079	3980
Group of UTs	3235	8568
All-India	2115	6426

Notes: (i) For SAS 2013: Income includes salary/wages, net receipt from cultivation, net receipt from farming of animals and net receipt from non-farm business.

Source: National Sample Survey Office.

Welfare schemes for landless farmers

2216. SHRI K. SOMAPRASAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether there is any data pertaining to the number and details of landless farmers and farm workers, if so, the details thereof; and
- (b) whether there is any scheme for the rehabilitation and welfare of the farm workers and landless farmers, if so, the details thereof?

⁽ii) For SAS 2003: Income is excluding income from non-economic activities such as interest, dividend, etc.

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) No specific census/survey of landless farmers has been conducted, and as such, the exact number of landless farmers and farm workers in the country is not available. However, State-wise number of wholly leased-in operational holdings as per Agriculture Census 2010-11 is given in the Statement (See below).

(b) Government is providing guaranteed employment under the Mahatma Gandhi National Rural Employment Guarantee Act and implementing other developmental programmes to benefit rural people, including farm workers by supplementing their income.

Moreover, there are various welfare schemes/programmes being implemented by the Government which, among others, aim to benefit landless farmers and agricultural labourers. These include Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (PMJAY), Atal Pension Yojana (APY), Indira Gandhi National Old Age Pension Scheme (IGNOAPS), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Integrated Programme of Older Persons (IPOP) and Rashtriya Vayoshri Yojana (RVY).

Statement

State-wise No. of wholly leased-in operational holdings as per agriculture Census 2010-11

Sl. No.	States/UTs	Number of wholly leased-in operational holdings ('00 Units)
1	2	3
1.	Andhra Pradesh	328
2.	Arunachal Pradesh	0
3.	Assam	4
4.	Bihar	22
5.	Chhattisgarh	9
6.	Goa	59
7.	Gujarat	0
8.	Haryana	Negligible
9.	Himachal Pradesh	14
10.	Jammu and Kashmir	6

102	Written Answers to	[RАЈҮА SAВНА]	Unstarred Questions
1	2		3
1	1. Jharkhand		7
12	2. Karnataka		0
1.	3. Kerala		48
1	4. Madhya Pradesh		104
1.	5. Maharashtra		Negligible
10	6. Manipur		50
1	7. Meghalaya		0
1	8. Mizoram		0
1	9. Nagaland		3
2	0. Odisha		2193
2	1. Punjab		19
2	2. Rajasthan		65
2.	3. Sikkim		9
2	4. Tamil Nadu		120
2	5. Telangana		State created in 2014
2	6. Tripura		14
2	7. Uttar Pradesh		3036
2	8. Uttarakhand		3
2	9. West Bengal		1124
30	0. Andaman and Nicob Islands	ar	Negligible
3	1. Chandigarh		0
3.	2. Dadra and Nagar Ha	veli	0
3.	3. Daman and Diu		0
3-	4. Delhi		0
3.	5. Lakshadweep		0
30	6. Puducherry		2
	All India		7239*

^{*}Total may not tally due to rounding off.

Source: Agriculture Census 2010-11, Ministry of Agriculture and Farmers Welfare.